

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2461  
ANSWERED ON:08.12.2014  
EMPLOYMENT TO TRIBALS  
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**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether the Government has any new specific employment schemes for the tribals/ Scheduled Tribes in the country;
- (b) if so, the details thereof;
- (c) the various jobs provided to the tribals in the country including Rajasthan during the last three years and the current year, State/UT-wise;
- (d) whether priority is given to tribals with regard to providing jobs in public sector undertakings also; and
- (e) if so, the details thereof and if not, the reasons therefor?

**Answer**

MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA)

(a) & (b): Government has launched various employment generation programmes like Prime Minister's Employment Generation Programme (PMEGP) run by Ministry of Micro, Small & Medium Enterprises, Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGA), Pt. DeenDayalUpadhyaya GrameenKaushalyaYojana (DDU-GKY) run by Ministry of Rural Development and National Urban Livelihoods Mission (NULM) run by Ministry of Housing & Urban Poverty Alleviation. The tribals and STs can avail the benefits under these schemes.

Government has decided to use at least 10% of Special Central Assistance to Tribal Sub-Plan (SCA-TSP).

The Ministry of Tribal Affairs implements the following schemes/ programmes to facilitate tribals to get employment:-

- (i) Vocational Training in Tribal Areas to upgrade the skills of the tribal youth in various traditional/ modern vocations to gain suitable employment or enable them to become self-employed.
- (ii) Schemes implemented by National Scheduled Tribes Finance and Development Corporation (NSTFDC) for self-employment of Scheduled Tribes by providing concessional financial assistance to individual or group of STs for undertaking income generation activities.
- (iii) Activities undertaken by Tribal Co -Operative Marketing Development Federation of India Limited (TRIFED) imparting skill development and capacity building training to tribals Minor Forest Produce (MFP) gatherers and tribal artisans.
- (iv) Under Forest Right Act 2006, individual and community right are recognized and vested to the Tribals and other traditional forest dwellers which, inter-alia, entitle them to collect and sell Minor Forest Produce (MFP) etc.
- (v) Further, as a social security measure to MFP gatherers who are primarily Scheduled Tribes, a package of interventions through a Centrally Sponsored Scheme Marketing of Minor Forest Produce through Minimum Support Price and Development of Value Chain has been launched.
- (vi) Scholarship schemes for professional education for STs facilitating them to get employed.

(c): Available details of State/ UT-wise number of jobs provided to tribals in the country including Rajasthan during 2009, 2010 & 2011 as per live register maintained in the Employment Exchanges is at Annex.

(d) & (e): Providing jobs to tribals in Public Sector Undertakings is a continuous process. Vacancies are filled up on an ongoing basis as per requirements of various departments/ public sector undertakings keeping in view the reservation policy of the government.